

Name of the Corporate Debtor: KERALA CHAMBER OF COMMERCE AND INDUSTRY; Date of Commencement of CIRP: 21-02-2022; List of Creditors as on: 15-07-2022; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	18	354527248	16	298014027	30.87	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	132677441	1	132677441	13.74	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	10	152847504	1	7442939	0.77	0	0	0	Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	16	6937273	16	2995223	0.31	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	3	269915664	3	269915664	27.96	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	13	81825995	10	45119833	4.67	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	13	291362212	11	209194270	21.67	0	0	0	Annexure 9
Total		74	1290093337	58	965359397	100.00	0	340645689	0	